NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 393/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Ramshailya Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

DESIGNATION Company Securing

<u>ORDER</u>

CP No. 393/252/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.11.2017.

Sd/-

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)